Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 67 of 2013 &
IA 110 of 2013

Dated: 31st October, 2013

Present : **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Reliance Industries Ltd. **…. Appellant (s)**

Versus

Petroleum & Natural Gas Regulatory Board & Anr. **… Respondent (s)**

Counsel for the Appellant (s):
Dr. A.M. Singhvi, Sr.Adv.
Mr. Manu Seshadri, Adv.
Mr. Gaurav Mitra, Adv.
Mr. Amit Bhandari, Adv.
Mr. K.R. Shashiprabhu, Adv,
Mr. Rajat Nair, Adv.

Counsel for the Respondent(s):
Mr. Saurav Aggarwal, Adv.
Mr. Ashish Tiwari, Adv. and
Mr. Rakesh Dewan, Adv.
Mr. Piyush Joshi, Adv.
Ms. Nimisha Dutta, Adv
Mr. Sumiti Yadava, Adv. for GSPL

ORDER

As per the request of Learned Counsel for both the parties, post the matter for hearing on 2nd December, 2013.

Post the matter for further hearing on ***02.12.2013 at 2.30 p.m.***

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt